GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2263
ANSWERED ON:11.03.2013
CORPORATE SOCIAL RESPONSIBILITY
Gawali Patil Smt. Bhavana Pundlikrao; Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the criteria adopted by the public sector undertakings and other agencies under the Ministry for providing funds and taking up projects under the Corporate Social Responsibility (CSR) policy;
- (b) the details of the projects undertaken along with the amount spent under this head during each of the last three years and the current year;
- (c) whether there has been any violation of guidelines and arbitrary spending of funds under the CSR during the said period; and
- (d) if so, the details thereof along with the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a) The CSR activity is carried out by the CPSEs under this Ministry in accordance with DPE guidelines.
- (b) During the last three years and the current year, the CPSEs under Department of Commerce have spent an amount of Rs. 16.70 crore on CSR activities which include projects related to health care, infrastructure development, mid-day meal scheme for poor children, water management, recycle of waste, fitment of Jaipur Foot/Limbs and Callipers to differently-abled patients/ amputees etc.
- (c) No, Madam.
- (d) Does not arise.